IN THE HIGH COURT OF JHARKHAND AT RANCHI
L. P. A. No. 556 of 2019

Kartik Mahto and others .... …. **Appellants**

Versus

Steel Authority of India Ltd. .... **Respondent**

CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Appellants : Mr. Sanjiv Thakur, Advocate
For the SAIL : Mr. Piyush Chitresh, Advocate

Oral Order

05 / Dated : 26.03.2021

As prayed on behalf of the appellants in presence of the other side, put up this matter on 23.04.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)

VK/AKT